

4

O.A. No. 196 of 2011

B.K.Sahoo & Ors..... Applicants
Vs
Union of India & Ors..... Respondents

Order dated: 22.09.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&
Hon'ble Shri A. K. Patnaik, Member(Judl.)

Heard Mr. S.S.Mohanty, Ld. ~~Additional~~
~~Standing~~ Counsel appearing for the Respondents, who by
filing M.A. 821/11 seeks two months' more time for the
Respondents to dispose of the representations of the
applicant as directed by this Tribunal.

Mr. K.C.Kanungo, Ld. Counsel for the
applicant is also present and heard.

Having heard Ld. Counsel for the parties, 45
days' time further is given to the Respondents to implement
the order. M.A. 821/11 is, accordingly, disposed of.

Copy of this order be given to the Ld. Counsel
appearing for the parties.


MEMBER (Judl.)


MEMBER(Admn.)

RK